NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 198/252/HDB/2017
NAME OF THE COMPANY	Jaydurga Décor Private Limited
NAME OF THE PETITIONER(S)	Jaydurga Décor Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Sir preeti	Advocate	7331108705	doch
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Counsel for Respondent(s):

Name	of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard. Ms.D.Siri Preeti on behalf of Shri Sharad Sanghi, Learned Counsel for Petitioner.

Orders Reserved.

Member (T)

Member (J)

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